Annexure-7

Bliss Villa (Delhi) Private Limited

Date of commencement of CIRP : 11.08.2026

List of Creditors (Version 3.0) drawn as on: 10.11.2026

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim Received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer, Ward 5(1)	Central Government	07.09.2026	₹ 4,21,727	₹ 4,21,022	Operational Creditor/Unsecured	No	NA	₹ -	₹ -	₹ -	₹ 705	
	Total			**₹ 4,21,727**	**₹ 4,21,022**				**₹ -**	**₹ -**	**₹ -**	**₹ 705**	

Note	
1	The admissibility and quantum of this claim are subject to revision/modification based on the additional information and records, particularly relating to appeal(s) against the claimed amount, if any. Further, the interest component amounting to ₹48,517, was claimed till 17.08.2026, whereas the interest component should have been up to the Insolvency Commencement Date (ICD), i.e., 11.08.2026. Since no clarification has been received from the claimant, an amount of interest component of ₹47,812 is being admitted and an amount of ₹705 is not admitted.